

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
New Delhi**

**Petition No. 75/TT/2021**

- Subject** : Petition for determination of transmission tariff from COD to 31.3.2024 for asset “NNTPS Switchyard-Ariyalur (Villupuram) 400kV D/C Twin line” and “2 nos of 400 kV Line bays at Ariyalur SS (TANTRANSCO) for terminating NNTPS Switchyard-Ariyalur (Villupuram) 400 kV D/C line” under “Transmission System for Evacuation of Power from 2X500MW Neyveli Lignite Corp. Ltd TS-1(Replacement) (NNTPS)” in the Southern Regional grid.
- Date of Hearing** : 7.7.2022
- Coram** : Shri I. S. Jha, Member  
Shri Arun Goyal, Member  
Shri P. K. Singh, Member
- Petitioner** : Power Grid Corporation of India Limited
- Respondents** : Tamil Nadu Generation and Distribution Corporation Limited and 18 others
- Parties Present** : Shri. S. Vallinyagam, Advocate, TANGEDCO  
Shri S.S. Raju, PGCIL  
Shri D.K. Biswal, PGCIL  
Shri Ved Prakash Rastogi, PGCIL  
Shri A.K. Verma, PGCIL  
Dr. R. Kathiravan, TANGEDCO  
Ms. R. Ramalakshmi, TANGEDCO  
Shri R. Srinivasan, TANGEDCO  
Shri B. Rajeswari, TANGEDCO

**Record of Proceedings**

Due to paucity of time, the Commission adjourned the matter.

2. The Petition shall be listed for hearing in due course for which a separate notice will be issued.

**By order of the Commission**

**sd/-**  
(V. Sreenivas)  
Joint Chief (Law)

